

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2096

ANSWERED ON:08.03.2000

AID TO NGOS/VOS .

ASHOK ARGAL;ASHOK KUMAR SINGH CHANDEL;RAGHUVANSH PRASAD SINGH;RAJO SINGH;RAM PRASAD SINGH;V. SAROJA;VSM (RETD.) COL. CHOUDHARY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of voluntary organisations and non-Government organizations in the country getting financial aid from the Government;
- (b) the total amount of financial aid given to these organisations during the last three years, year-wise and till January, 2000 and State-wise;
- (c) whether expenditure incurred by such NGOs are monitored and audited by the audit and accounts department of the Ministry;
- (d) if not, the reasons therefore and the name of the authority empowered for assessing the working of such organizations, utilization of funds and progress made in utilizing the Grant-in-aid;
- (e) whether the Government propose to issue any guidelines to regulate the functioning of such organization; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

SMT. MANEKA GANDHI

(a) Presently, there are 1812 voluntary organizations and non-Governmental organizations in the country getting financial aid from the Government.

(b) The financial aid given to these organizations State-wise, during the last three years, year-wise and till January, 2000 is at ANNEXURE.

(c)&(d) No Sir, the expenditures incurred by the grantee NGOs are not directly monitored by the Ministry. Inspections of the NGOs are carried out by the agencies designated by the Ministry. Annual accounts of expenditure duly audited by the chartered accountants are insisted upon before releasing the second & final instalment of grant-in-aid to an organisation. Special audits and inspections are also carried out by the internal audit wing and other officers of the Ministry, if need arises.

(e) No, Sir.

(f) Does not arise.